

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21-09-2020 AT 10.30 AM THROUGH
VIDEO CONFERENCIN

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI.S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBAER : MA/1328/2019 in MA/1102/2019
PETITION NUMBER : IBA/243/2019
NAME OF THE PETITIONER(S) : R.RAGHAVENDRAN
(THIRU AROORAN SUGARS PVT LTD)
NAME OF THE RESPONDENT(S) : CZARNIKOW GROUP LTD
UNDER SECTION : SEC 25(2) (a) OF IBC 2016

ORDER

Learned Counsel Mr. B. Dhanraj for Applicant and Learned Counsel
Mr. A.M.Sivan Dhanraj for Respondent are present.

At request of the parties, the matter is adjourned to 07.10.2020.

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[S. VIJAYARAGHAVAN]
Member (Technical)

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[R. SUCHARITHA]
Member (Judicial)

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